

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:3690
ANSWERED ON:16.12.2011
POWER PROJECT AT NILGIRI HILLS
Manian Shri O. S.

Will the Minister of POWER be pleased to state:

- (a) whether there has been delay in commissioning of 500 Mega Watt power project at Nilgiri hills;
- (b) if so, the details thereof along with the reasons therefor; and
- (c) the corrective measures taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL)

(a) to (c) : A Detailed Project Report (DPR) for 500 MW Kundah Pumped Storage Scheme (PSS) at Nilgiri Hills in Tamil Nadu, submitted to Central Electricity Authority (CEA) was examined in CEA/Central Water Commission (CWC)/Geological Survey of India. The scheme is located in Cauvery basin and requires either the clearance from Cauvery Water Dispute Tribunal or the concurrence of the party States for accord of inter-State clearance. Since above clearances were not available, the DPR of the project was not accorded inter-State clearance by CWC under the Ministry of Water Resources. As such, DPR was returned by CEA on 26.12.2007 for resubmission after resolution of inter-State issues. The Government of Tamil Nadu has not so far submitted the revised DPR.